

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). There are no ad-hoc employees in the various offices of Shipping Corporation of India. However, there are some employees in the various offices of SCI who are paid ad hoc emoluments which are different than the emoluments paid to the regular employees.

(c) and (d). The Industrial Tribunal of Maharashtra has given an award in favour of the employees who are appointed on ad hoc emoluments basis by the SCI. The action to implement the award can be taken by the SCI only after the legal view with regard to filing of an appeal in the High Court against the award is taken. The Labour Court, Port Blair has also given an award in favour of 7 employees of SCI appointed in the Port Blair office on different terms and conditions from those of the regular employees. In this case, the Shipping Corporation of India has filed an appeal in the High Court of Calcutta against the award and the matter is, therefore, subjudice.

**Proposal for a Bye-Pass from Majoleh to Rampur Road on National Highway No. 24**

6956. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of TRANSPORT be pleased to state :

(a) whether on the National highway No. 24 between Moradabad and Rampur great inconvenience is being caused to the residents of Moradabad due to congestion, pollution and traffic bottlenecks ;

(b) if so, whether there is any proposal for a bye-pass from Majoleh to Rampur Road to ease the position in Moradabad ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) Yes, Sir. It is proposed to construct a bye-pass outside Moradabad town.

(c) Does not arise.

**Manufacturing of quality Drugs as laid down by W.H.O.**

6957. SHRI VISHNU MODI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that World Health Organisation has laid down good practices in the manufacture and quality control of drugs ;

(b) if so, the details thereof ;

(c) whether these practices are being adopted by drug manufacturing companies in our country ; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) to (d). The World Health Organisation had recommended that Member States should comply with the requirements of "Good Practices in the Manufacture and Quality Control of Drugs".

Based on W.H.O. guidelines, Government has framed guidelines on good practices on manufacture and Quality Control of Drugs".

Based on W.H.O. guidelines, Government has framed guidelines on good practices on manufacture and quality control of drugs and has advised State Drug Controllers to ensure adoption of these guidelines while granting licences and renewal of licences to manufacturing units in their respective States.

**Shortage of Vision Scientists**

6958. SHRI NARENDRA BUDANIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is acute shortage of vision scientists who are distinct from eye doctors in the country ;

(b) if so, what is the estimated number of eye specialists required in the country ; and

(c) whether any steps are being taken by Government to meet the shortage of eye-specialists in the country ?